

ITEM NO.7 Court 4 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).961/2020

DEAF EMPLOYEES WELFARE ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.83731/2020-EX-PARTE STAY and IA No.83733/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.89960/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.89955/2020-APPLICATION FOR PERMISSION, IA No.98862/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 98859/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

Date : 05-10-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Mr. Kamal Kumar Pandey, Adv.
Mr. Deepak Goel, AOR
Mr. Deepak Goel, Adv.
Ms. Madhuri Gupta, Adv.
Mr. Vipin Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in four weeks.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER